



SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.09.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1808/2024 in Company Petition IB/190/9/2022
NAME OF THE COMPANY	Zorek Education Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Options
NAME OF THE RESPONDENT(S)	Zorek Education Technologies Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1808/2024

Present: Mr. Ramana Reddy, Resolution Professional.

Ld. Counsel Mr. M.M. Viswaraj for the Resolution Professional.

Ld. PCS Ms. Devangi for the Financial Creditor.

None for the Corporate Debtor.

This application has been filed under Section 12A from the withdrawal of the CIRP against the CD. Compliance as per the provisions have already been met. Therefore, this application is allowed and the CIRP of the CD is withdrawn. RP is also discharged.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)